

**F. No. J-11016/1/2016-Judicial (Part-1)**  
**Government of India**  
**Ministry of Law and Justice**  
**Department of Legal Affairs**  
**Judicial Section**  
\*\*\*\*

Shastri Bhawan, New Delhi,  
Dated 23<sup>rd</sup> August, 2017

**ORDER**


The President is pleased to engage **Shri Akshay Amritanshu**, Advocate as Group 'B' Panel Counsel for conducting Central Government litigation before Supreme Court of India as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

**Supreme Court of India**  
**Group 'B' Panel Counsel**

Name	Contact details	Enrollment No.
Akshay Amritanshu	BB-16, Greater Kailash Enclave-II, New Delhi-110048. Mob: 9931282222 Email: akshayamritanshu@gmail.com	D/1004/2014


2. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(Inder Kumar) 23.8.17  
Additional Secretary

**Copy to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General, PS to Solicitor General, All Addl. Solicitors General.
3. The Registrar, Supreme Court of India, New Delhi.
4. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
5. All the Branch Secretariats Mumbai, Kolkata, Bengaluru & Chennai.
6. Shri Akshay Amritanshu, Group 'B' panel counsel, as above.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.

  
(D. Srinivas),  
Section Officer (Judicial)  
Tel. 011-23384945  
Email: judicial-dla@nic.in